

**GOVERNEMENT OF INDIA
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
(DIVYANGJAN)**

LOK SABHA

**7th Position
STARRED QUESTION No. †*307
TO BE ANSWERED ON 10.12.2019**

Specially Abled Persons

†*307: SHRIMATI MANEKA SANJAY GANDHI:

Will the **Minister of SOCIAL JUSTICE AND EMPOWERMENT** be pleased to state:

- (a) the number of specially abled persons in the country, State/UT and disability-wise;
- (b) the details of the schemes being implemented by the Government for empowerment of such persons and the results thereof during the last two years, State and UT-wise;
- (c) the funds allocated and released under various schemes during the said period;
- (d) whether the Government proposes to raise the percentage of reservation for the specially abled persons; and
- (e) if so, the details thereof?

ANSWER

MINISTER OF SOCIAL JUSTICE AND EMPOWERMENT

(DR. THAARWARCHAND GEHLOT)

(a) to (e) A statement is laid on the Table of the House.

Statement referred in reply to part (a) to (e) of Lok Sabha Starred Question No. 307 for answer on 10.12.2019 regarding "Specially Abled Persons" raised by Shrimati Maneka Sanjay Gandhi.

(a) As per Census 2011, there are 2,68,14,994 persons with disabilities (PwDs) in the country. Details of the number of specially abled persons in the country, State/UT and disability-wise is enclosed as Annexure I.

(b) Department of Empowerment of Persons with Disabilities implements the following major schemes for the welfare of Persons with Disabilities (PwDs):

1. Deendayal Disabled Rehabilitation Scheme (DDRS),
2. Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme (ADIP),
3. Scheme for Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA) with the following broad components:
 - (i) Creation of barrier free environment for Persons with Disabilities,
 - (ii) National Action Plan for Skill Development of Persons with Disabilities (PwDs),
 - (iii) Accessible India Campaign,
 - (iv) Establishment of District Disability Rehabilitation Centre (DDRC) in the Identified Districts, and
 - (v) Unique Disability Identification (UDID) Project.
4. Scholarships for Students with Disabilities, and
5. The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (National Trust).

Details of the schemes and results thereof during last two years is enclosed as Annexure-II.

(c) Details of the funds allocated and released under various schemes during the last two year is enclosed as Annexure III.

(d) and (e) The Government through the Rights of Persons with Disabilities Act, 2016 has increased the percentage of reservation in Government Jobs from 3% to 4% and from 3% to 5% in seats in Government/ Government-Aided higher educational institutions for persons with benchmark disabilities.

Category and State-wise number of persons with disabilities as per Census 2011

S.No.	State/UT Name	Total number of persons with disabilities	In seeing	In Hearing	In Speech	In Movement	Mental Retardation	Mental Illness	Any Other	Multiple Disability
1	JAMMU & KASHMIR	361153	66448	74096	18681	58137	16724	15669	66957	44441
2	HIMACHAL PRADESH	155316	26076	26700	8278	32550	8986	5166	29024	18536
3	PUNJAB	654063	82199	146696	24549	130044	45070	21925	165607	37973
4	CHANDIGARH	14796	1774	2475	961	3815	1090	756	2583	1342
5	UTTARAKHAND	185272	29107	37681	12348	36996	11450	6443	30723	20524
6	HARYANA	646374	82702	115527	21787	116026	30070	16191	116821	47250
7	NCT OF DELHI	234882	30124	34499	15094	67383	16338	10046	37013	24385
8	RAJASTHAN	1563694	314618	218873	69484	427364	81389	41047	199696	211223
9	UTTAR PRADESH	4157514	763988	1027835	266586	677713	181342	76603	946436	217011
10	BIHAR	2331009	549080	572163	170845	369577	89251	37521	431728	110844
11	SIKKIM	18187	2772	5343	1577	2067	516	513	2459	2940
12	ARUNACHAL PRADESH	26734	5652	8127	1538	3235	1264	631	3878	2409
13	NAGALAND	29631	4150	8940	2294	3828	1250	995	4838	3336
14	MANIPUR	58547	19194	12891	2661	5315	4846	1459	8628	3553
15	MIZORAM	15160	2035	3354	1163	1976	1585	1050	1914	2083
16	TRIPURA	64346	10828	11695	4567	11707	4307	2909	11825	6508
17	MEGHALAYA	44317	6980	12353	2707	5312	2332	2340	8717	3576
18	ASSAM	480065	80553	101577	39750	76007	26374	18819	87461	49524
19	WEST BENGAL	2017406	424473	315192	147336	322945	136523	71515	402921	196501
20	JHARKHAND	769980	180721	165861	46684	147892	37458	20157	112372	58835
21	ODISHA	1244402	263799	237858	68517	259899	72399	42837	172881	126212
22	CHHATTISGARH	624937	111169	92315	28262	190328	33171	20832	76903	71957
23	MADHYA PRADESH	1551931	270751	267361	69324	404738	77803	39513	295035	127406
24	GUJARAT	1092302	214150	190675	60332	245879	66393	42037	197725	75111
25	DAMAN & DIU	2196	382	309	149	620	176	89	264	207
26	DADRA & NAGAR HAVELI	3294	429	715	201	682	180	115	483	489
27	MAHARASHTRA	2963392	574052	473271	473610	548418	160209	58753	510736	164343
28	ANDHRA PRADESH (undivided)	2266607	398144	334292	219543	538934	132380	43169	409775	190370
29	KARNATAKA	1324205	264170	235691	90741	271982	93974	20913	246721	100013
30	GOA	33012	4964	6347	5272	5578	1817	1675	5784	2575
31	LAKSHADWEEP	1615	337	224	73	361	112	96	183	229
32	KERALA	761843	115513	105366	41346	171630	65709	66915	96131	99233
33	TAMIL NADU	1179963	127405	220241	80077	287241	100847	32964	238392	92796
34	PUDUCHERRY	30189	3608	6152	1824	9054	2335	853	4137	2226
35	ANDAMAN & NICOBAR ISLANDS	6660	1084	1219	531	1593	294	364	838	737
	Total	26,814,994	5,033,431	5,072,914	1,998,692	5,436,826	1,505,964	722,880	4,927,589	2,116,698

Annexure referred to in reply to part (b) of Lok Sabha Starred Question. No. 307 to be answered on 10.12.2019 regarding Specially Aabled Persons raised by Shrimati Maneka Sanjay Gandhi.

1. Deendayal Disabled Rehabilitation Scheme (DDRS):

Under Deendayal Disabled Rehabilitation Scheme (DDRS), financial assistance in the form of Grant-in-Aid is provided to the Programme Implementing Agencies (PIAs) for their projects relating to rehabilitation of Persons with Disabilities (PWDs) to enable them to reach and maintain their optimal, physical, sensory, intellectual, psychiatric and socio functional levels. The scheme has been revised with effect from 1st April, 2018.

The list of nine model projects under DDRS is as under:

- (i) Pre-School, Early Intervention and Training
- (ii) Special Schools for:-
 - (a) Children with Intellectual Disabilities
 - (b) Children with Hearing & Speech Disabilities
 - (c) Children with Visual Disabilities
- (iii) Project for Cerebral Palsied Children
- (iv) Project for Rehabilitation of Leprosy Cured Persons
- (v) Half Way Home for Psycho-Social Rehabilitation of Treated and Controlled people with mental illness
- (vi) Home Based Rehabilitation Programme/Home Management Programme
- (vii) Project for Community Based Rehabilitation
- (viii) Project for Low Vision Centers
- (ix) Projects for Human Resource Development

State-wise Grant-in-aid released and number of beneficiaries under DDRS during the last two years is as under:

(Amount in Rs. Lakh)

S.No.	Name of the State	2017-18		2018-19	
		Amount	Beneficiaries	Amount	Beneficiaries
1	Andhra Pradesh	1101.15	5635	1452.75	7268
2	Arunachal Pradesh	1.58	30	0	0
3	Assam	88.98	249	90.86	469
4	Bihar	80.58	406	43.87	323
5	Chattisgarh	24.30	258	40.64	229
6	Delhi	196.37	1329	29.62	369
7	Goa	0.00	0	0.59	70
8	Gujarat	54.75	680	97.44	762

9	Haryana	119.50	945	130.74	935
10	Himachal Pradesh	24.84	105	55.72	100
11	Jammu & Kashmir	0.68	28	5.79	43
12	Jharkhand	0.00	0	1.59	0
13	Karnataka	83.86	866	86.05	675
14	Kerala	574.32	3170	584.86	3780
15	Madhya Pradesh	148.04	1320	162.96	1389
16	Maharashtra	321.64	1085	202.21	836
17	Manipur	448.30	1992	525.16	3209
18	Meghalaya	23.21	485	54.32	645
19	Mizoram	9.44	42	19.88	153
20	Nagaland	0.00	0	2.49	30
21	Odisha	526.93	2822	732.76	3143
22	Punjab	86.58	830	45.54	595
23	Rajasthan	188.63	1353	152.21	1780
24	Sikkim	0.00	0	0	0
25	Tamil Nadu	216.42	1087	272.19	1368
26	Tripura	2.84	70	0.27	70
27	Uttar Pradesh	557.57	3874	760.28	4623
28	Uttarakhand	26.52	248	28.65	320
29	West Bengal	384.90	1840	365.88	2417
30	Telangana	685.37	4874	1014.16	5968
31	Andaman and Nicobar	0.00	0	0	0
32	Chandigarh	0.00	0	0	0
33	Dadra & Nagar Haveli	0.00	0	0	0
34	Daman & Diu	0.00	0	0	0
35	Lakshadweep	0.00	0	0	0
36	Pudducherry	18.36	106	40.42	234
Total		5995.66	35729	6999.90	41803.00

2. Assistance to Disabled Persons for Purchase/Fitting of Aids/Appliances Scheme (ADIP):

Under ADIP Scheme, the funds are released to various Implementing Agencies viz. Artificial Limbs Manufacturing Corporation(ALIMCO)/ National Institutes/Composite Regional Centres(CRCs)/District Disability Rehabilitation Centres/Indian Red Cross Societies/ Non Government Organisations etc. to assist the eligible disabled persons (Divyangjan) in procuring durable, sophisticated and scientifically manufactured, modern, standard aids and appliances throughout the country that can promote their physical, social and psychological rehabilitation by reducing the effects of disabilities and enhance their economic potential.

The details of funds allocated and released under ADIP Scheme during the last two years is as under:

(Rupees in crores)

Year	Funds allocated	Funds released
2017-18	200.01	200.01
2018-19	223.42	216.19

State-wise and UT-wise list of beneficiaries covered under the scheme during the last two years is as under:

State-wise details of beneficiaries covered by various implementing agencies under ADIP Scheme during 2017-18 and 2018-19.			
		2017-18	2018-19
S.No.	Name of the State / UT's	No. of Beneficiaries Covered	No. of Beneficiaries Covered
1	Andhra Pradesh	5812	11195
2	Bihar	9049	13554
3	Chhattisgarh	1588	324
4	Goa	989	838
5	Gujarat	50687	16835
6	Haryana	7944	12519
7	Himachal Pradesh	1372	2186
8	Jammu and Kashmir	3296	4456
9	Jharkhand	1604	4882
10	Karnataka	5713	9640
11	Kerala	7788	5733
12	Madhya Pradesh	14652	15317
13	Maharashtra	21337	42305
14	Odisha	11864	6374
15	Punjab	7788	11685
16	Rajasthan	9904	16874
17	Tamil Nadu	11377	16319
18	Uttar Pradesh	38749	55460
19	Uttarakhand	6101	4222
20	West Bengal	17602	21384
21	Andaman & Nicobar	570	948
22	Chandigarh	14	88
23	Dadra & Nagar Haveli	85	0
24	Daman & Diu	64	74
25	Delhi	3366	6408
26	Lakshadweep	266	101
27	Puducherry	298	681
28	Arunachal Pradesh	439	881
29	Assam	21092	1051
30	Manipur	2464	7
31	Meghalaya	164	3192

32	Mizoram	282	178
33	Nagaland	387	1258
34	Sikkim	523	377
35	Tripura	2326	5134
36	Telangna	5175	8383
Total		272731	300863

3. Scheme for Implementation of Right of Persons with Disabilities Act, 2016 (SIPDA):

This Ministry has been implementing the Scheme for Implementation of Rights of Persons with Disabilities Act, 2016 (SIPDA) for providing financial assistance for undertaking various activities outlined in the Rights of Persons with Disabilities Act (RPwD), 2016. The Act endorses the Rights of Persons with Disabilities for access to education, vocational training, employment, public transport, built environment, information and communication and upholds their independence and dignity. The Ministry has been releasing funds under the Scheme since 1999 after the implementation of the provisions of the Persons with Disabilities (Equal Opportunities, Protection of Rights and Full Participation) Act, 1995. The major components of the SIPDA Scheme are as follows:

(I) Creation of barrier free environment for Persons with Disabilities: Under the Scheme for implementation of Right of Persons with Disabilities Act, 2016 (SIPDA), funds are provided to the State/UTs across the country for creation of barrier free environment. Funds are released mainly for creation of barrier free environment by construction of lifts, ramps, accessible toilets, tactile tiles and accessible websites, etc. for the benefit of Persons with Disabilities. The following buildings have been made disabled friendly during last two years.

Sl. No.	Year	States	Total Number of buildings
1.	2017-18	Andhra Pradesh-02nos	413
		Punjab-03nos	
		Madhya Pradesh-408nos	
2.	2018-19	Punjab-4nos	558
		Madhya Pradesh-536nos	
		Uttar Pradesh-4nos	
		New Delhi-1no	
		Telangana-9no	
		Tamil Nadu-4nos	

The expenditure achieved under SIPDA scheme during the two years is given as under:

Year	Budget Estimate (BE) (Rs. In Crore)	Allocation (RE) (Rs. In Crore)	Funds released (Rs. In Crore)
2017-18	207.00	257.00	272.23
2018-19	300.00	258.30	260.82

(II) National Action Plan for Skill Development of Persons with Disabilities (PwDs):

DEPWD implements an umbrella scheme namely Scheme for Implementation of Persons with Disabilities Act (SIPDA) which has a component for Skill Development for PwDs. Under this component, the Department launched the National Action Plan (NAP) for Skill Development of Persons with Disabilities (PwDs) in March, 2015 which is implemented across the country. Under NAP skilling of PwDs is conducted through a network of empanelled training partners comprising Government organizations (NIs/NHFDC/CRCs/Other Govt. Orgs) and Non-Governmental Organizations (NGOs). There is no separate budgetary allocation stipulated for the NAP for Skill training of PwDs and funds are released from budgetary allocation of SIPDA. Details of the funds released and the number of PwDs for which funds have been released for Skill training during the last two years is as below:

S.No	State/UT	2017-18		2018-19	
		Funds released	No. of PwDs	Funds released	No. of PwDs
1	Andhra Pradesh	1935086	120	1889372	165
2	Arunachal Pradesh	474596	0	0	0
3	Assam	0	0	713174	120
4	Bihar	0	0	0	0
5	Chandigarh	346040	0	0	0
6	Chhattisgarh	36077801	3690	0	0
7	Goa	0	0	0	0
8	Gujarat	1505807	500	7357484	0
9	Haryana	5344060	390	603678	0
10	Himachal Pradesh	0	0	0	0
11	Jammu and Kashmir	4308498	0	0	0
12	Jharkhand	0	0	0	0
13	Karnataka	0	0	2999945	0
14	Kerala	199478	20	0	0
15	Madhya Pradesh	11782333	580	12195968	0
16	Maharashtra	7682008	3000	23368006	30
17	Manipur	4303421	400	0	0
18	Meghalaya	0	0	0	0
19	Mizoram	0	0	0	0
20	Nagaland	0	0	0	0
21	New Delhi	381246731	32050	317078476	44380
22	Odisha	3834799	0	0	0
23	Punjab	11113464	1000	0	0
24	Rajasthan	11139360	500	0	0
25	Sikkim	0	0	5047015	0
26	Tamil Nadu	40691071	3430	1783158	140
27	Telangana	2401464	300	17387308	1585
28	Tripura	0	0	0	0
29	Uttarakhand	0		0	0
30	Uttar Pradesh	35881417	3270	5929663	386

31	West Bengal	101136650	8960	13449751	480
32	Andaman and Nicobar Islands	0	0	0	0
33	Dadar and Nagar Haveli	0	0	0	0
34	Daman and Diu	0	0	0	0
35	Lakshwadeep	0	0	0	0
36	Puducherry	0	0	0	0
	TOTAL	661404084	58210	409802998	47286

(III) Progress under Accessible India Campaign:

The Rights for Persons with Disabilities Act 2016 (RPwD Act, 2016) mandates accessibility under Sections 40-46. Following the international mandates of UNCRPD and Incheon Strategy, the Accessible India Campaign (AIC) was launched on 3rd December 2015 by the Hon'ble Prime Minister, with the vision of creating barrier free environment for independent and safe living of Persons with Disabilities (PwDs).

AIC is being implemented under 3 pillars of accessibility in built up environment, transportation system and Information & Communication Technology (ICT). The status of each of these 3 components of AIC is given below:

1. Built Up Environment -

To encourage accessibility in built spaces, selected Central and State Government buildings to be retrofitted with accessible features.

States/UTs Buildings: In phase 1, Government has released Rs. 354.46 Crores for initiating retrofitting work in 1058 buildings of States/UTs as mentioned below:

S.No.	State	No of Buildings for which Funds have been released	Amount Released (Lakhs)
1	Andaman and Nicobar Islands	23	632
2	Andhra Pradesh	38	1436
3	Assam	24	698
4	Bihar	21	925
5	Chattisgarh	23	689
6	Chandigarh	43	415
7	Delhi	18	1394
8	Goa	30	445
9	Gujarat	26	114
10	Haryana	64	1395
11	Himachal Pradesh	8	369
12	Jammu and Kashmir	29	1809
13	Jharkhand	14	1167
14	Karnataka	20	1104
15	Kerala	28	430
16	Madhya Pradesh	31	974

17	Maharashtra	142	1863
18	Meghalaya	22	2015
19	Mizoram	23	298
20	Nagaland	16	511
21	Odisha	32	1754
22	Puducherry	28	273
23	Punjab	14	838
24	Rajasthan	88	3813
25	Sikkim	35	578
26	Tamil Nadu	16	1104
27	Telangana	16	919
28	Tripura	14	2625
29	Uttarakhand	9	166
30	Uttar Pradesh	137	3300
31	West Bengal	26	1395
Total		1058	35446

Central Government Buildings: Respective Central Ministries have to carry out accessibility work from their own funds. So far, 870 Central Government buildings, including 211 buildings under Accessible India Campaign, have been retrofitted by Central Public Works Department (CPWD).

2. Transportation System –

A. Railways

All 709 A1, A and B Category of Stations have been provided with 7 short term facilities such as provision of ramp with railing for barrier free entry, earmarking atleast two parking lots for vehicles used by PwDs, “May I help you” booth etc

B. Airports

35 International Airports and 55 Domestic Airports have been provided accessible features. State-wise detail is as under:

Sl. No.	States/UTs	International Airports (35 Cities)	Domestic Airports (55 Cities)
1	Andhra Pradesh	Tirupati, Vijaywada, Visakhapatnam	Kadapa, Rajamundry
2	Assam	Guwahati	Dibrugarh, Jorhat, Lilabari, Silchar, Tezpur
3	Bihar	Gaya, Patna	
4	Chhattisgarh		Raipur
5	Delhi	Delhi	
6	Goa	Goa	
7	Gujarat	Ahmedabad	Bhavnagar, Bhuj, Jamnagar, Porbandar, Rajkot, Surat, Vadodara, Kandla
8	Himachal Pradesh		Kangra, Kullu, Shimla
9	Jharkhand		Ranchi
10	Karnataka	Mangalore, Bengaluru, Kannur	Belgaum, Hubli, Mysore

11	Kerala	Cochin, Calicut, Thiruvananthapuram	
12	Madhya Pradesh		Bhopal, Gwalior, Indore, Jabalpur, Khajuraho
13	Maharashtra	Aurangabad, Mumbai, Nagpur, Pune	Kolhapur
14	Manipur	Imphal	
15	Meghalaya		Shillong
16	Nagaland		Dimapur
17	Odisha	Bhubaneswar	Jharsuguda
18	Punjab	Amritsar	Bhatinda, Pathankot, Adampur, Ludhiana
19	Rajasthan	Jaipur	Bikaner, Jaisalmer, Jodhpur, Kishangarh, Udaipur
20	Tamilnadu	Chennai, Coimbatore, Madurai, Tiruchirapalli	Salem, Tuticorin
21	Telangana	Hyderabad	
22	Tripura		Agartala
23	Uttar Pradesh	Lucknow, Varanasi	Agra, Allahabad, Gorakhpur, Kanpur
24	Uttarakhand		Dehradun, Pantnagar
25	West Bengal	Bagdogra, Kolkata	
26	Union Territory	Chandigarh, Port Blair, Srinagar	Agatti, Diu, Jammu, Leh, Puducherry

C. Public Transportation

3.60% of buses i.e. 5244 buses out of total fleet of 1,45,287 buses, have been made fully accessible (wheelchair friendly) by the Ministry of Road Transport and Highway (MoRTH). Additionally, 30,476 buses made accessible without wheelchair accessibility (20.97% of operational bus fleet). Status of buses held by State Road Transport Undertakings (SRTUs) under Accessible India Campaign is as under:

Sl. No	State Road Transport Undertakings (SRTUs)	FLEET HELD (Vehicles in Operation)	Intercity			Urban		
			Inter city operational fleet	Fully Accessible with wheelchair	Accessible	Urban Operational Fleet	Fully Accessible with wheelchair	Accessible
1	Andaman & Nicobar	268	268	0	0	0	0	0
2	Andhra Pradesh	11905	11156	0	0	749	0	43
3	Arunachal Pradesh	255	255	0	0	0	0	0
4	Assam	958	958	75	212	0	0	0
5	Bihar	414	414	0	105	0	0	0
6	Chandigarh	567	0	0	0	567	0	358

7	Delhi	5475	0	0	0	5475	3781	1679
8	Goa	540	494	0	0	46	2	44
9	Gujarat	9325	7147	0	0	2178	0	1378
10	Haryana	3477	3477	0	0	0	0	0
11	Himachal Pradesh	3000	3000	0	85	0	0	0
12	J & K	694	694	0	0	0	0	0
13	Karnataka	24881	18164	2	265	6717	1217	5500
14	Kerala	6353	5686	0	0	667	0	190
15	Maharashtra	24692	18094	0	8000	6598	157	1265
16	Meghalaya transport Corporation	61	61	0	0	0	0	0
17	Mizoram State Transport	40	40	0	0	0	0	0
18	Nagaland State Transport	263	263	0	5	0	0	0
19	North Bengal	965	937	0	0	28	0	28
20	Odisha	571	461	0	0	110	0	12
21	Puducherry	110	0	0	0	110	0	10
22	Punjab	2807	2807	0	20	0	0	0
23	Rajasthan	3803	3678	0	3540	125	0	125
24	Sikkim	97	97	0	0	0	0	0
25	South Bengal	661	661	0	0	0	0	0
26	Tamilnadu	20158	15796	0	2321	4362	10	2216
27	Telangana	10490	10226	0	0	264	0	264
28	Tripura	63	63	0	0	0	0	0
29	Uttarkhand	1225	1225	0	0	0	0	0
30	Uttar Pradesh	10359	9219	0	947	1140	0	1140
31	West Bengal	810	92	0	92	718	0	632
Total		145287	115433	77	15592	29854	5167	14884

3. Information and Communication Technology Ecosystem -

States/UT websites: 336 of the 917 State Government websites identified to be made accessible by 23 participating States/UTs have been made live. State wise list is as under:

S.No.	State/UTs	Website Hosted/ Made Live
1.	Andhra Pradesh	3
2.	Andaman & Nicobar	0
3.	Chandigarh	18
4.	Chhattisgarh	52
5.	Dadra & Nagar Haveli	3
6.	Daman & Diu	3
7.	Delhi	26

8.	Goa	13
9.	Gujarat	15
10.	Haryana	49
11.	Himachal Pradesh	5
12.	Jammu & Kashmir	5
13.	Jharkhand	24
14.	Karnataka	0
15.	Madhya Pradesh	33
16.	Maharashtra	19
17.	Meghalaya	30
18.	Odisha	0
19.	Puducherry	17
20.	Punjab	13
21.	Rajasthan	0
22.	Tamil Nadu	0
23.	Uttar Pradesh	8
	TOTAL	336

Central Government Websites: Ministry of Electronics and Information Technology (MeitY) is the nodal implementing agency for conversion of Central Government websites. 95 accessible websites out of selected 100 websites have been made live.

(IV) Establishment of District Disability Rehabilitation Centre (DDRC) in the Identified Districts: District Disability Rehabilitation Centres (DDRCs) are set up to provide services to persons with disabilities (PwDs) at district level with the intention of reaching the benefits to remotest corners of the country, including providing assistive devices, therapeutic service, early detection and intervention and awareness generation. DDRC to be setup in 325 districts. These DDRCs are managed by District Management Team (DMT) under the control of District Magistrate/ District Collector concerned. Financial assistance is provided by Department of Empowerment of Persons with Disabilities (DEPwD) to the DDRCs in the form of honorarium to the staff, purchase of equipments and contingencies. The rates have been revised with effect from 1st April 2018.

Details on fund released and the beneficiary State/District are as below:

S.No.	Name of the State	2017-18		2018-19	
		Amount	No. of DDRCs	Amount	No. of DDRCs
1	Andhra Pradesh	423700	1	7310350	2
2	Arunachal Pradesh	0	0	0	0
3	Assam	1777130	4	7379578	4
4	Bihar	0	0	131850	1
5	Chattisgarh	0	0	0	0
6	Delhi	0	0	0	0
7	Goa	0	0	0	0
8	Gujarat	0	0	2197445	2
9	Haryana	0	0	0	0

10	Himachal Pradesh	0	0	0	0
11	Jammu & Kashmir	0	0	416160	1
12	Jharkhand	0	0	0	0
13	Karnataka	0	0	0	0
14	Kerala	0	0	0	0
15	Madhya Pradesh	2245919	7	12827036	14
16	Maharashtra	3791671	4	3214121	4
17	Manipur	1237226	2	580200	1
18	Meghalaya	308488	1	198989	1
19	Mizoram	0	0	0	0
20	Nagaland	0	0	0	0
21	Odisha	0	0	0	0
22	Punjab	779357	1	3602712	2
23	Rajasthan	2231470	3	784016	2
24	Sikkim	0	0	0	0
25	Tamil Nadu	0	0	0	0
26	Tripura	0	0	0	0
27	Uttar Pradesh	9001166	15	11928064	9
28	Uttarakhand	2317600	2	415475	1
29	West Bengal	0	0	210460	1
30	Telangana	209326	1	0	0
31	Andman and Nicobar	0	0	0	0
32	Chandigarh	0	0	0	0
33	Dadra & Nagar Haveli	0	0	1449000	1
34	Daman & Diu	0	0	0	0
35	Lakshadweep	0	0	0	0
36	Pudducherry	0	0	0	0
Total		24323053	41	52645456	46

(V) Unique Disability Identification (UDID) Project: As per Census 2011, there are 2.68 crore Persons with Disabilities (PwDs) in the India. The Department of Empowerment of Persons with Disabilities (Divyangjan) has implemented a project viz. "Unique ID for Persons with Disabilities" to create a national data base for PwDs and also to issue Unique ID card to each PwD. The Objectives of the UDID Project are as follows:

- (i) To create a National Database for Persons with Disabilities (PwDs) and issue a Unique Disability ID Card to every Person with Disability,
- (ii) Encourage transparency, efficiency and ease of delivering the government benefits to the persons with disability,
- (iii) Tracking of physical and financial progress of benefit delivery at all levels of hierarchy of implementation – from Village level, Block level, District level, State level and National level.

UDID Project Status as on 05-12-2019

S.No.	States/UT's	No. of e- UDID Cards Generated so far
1	Andaman and Nicobar Islands	2,980
2	Andhra Pradesh	104,679
3	Arunachal Pradesh	438
4	Assam	7,898
5	Bihar	4,279
6	Chandigarh	3,712
7	Chhattisgarh	139,989
8	Dadra and Nagar Haveli	25
9	Daman And Diu	623
10	Delhi	440
11	Goa	52
12	Gujarat	175,846
13	Haryana	32,982
14	Himachal Pradesh	10,811
15	Jammu and Kashmir	15,724
16	Jharkhand	13,482
17	Karnataka	69,331
18	Kerala	13,017
19	Lakshadweep	0
20	Madhya Pradesh	337,865
21	Maharashtra	195,345
22	Manipur	547
23	Meghalaya	8,332
24	Mizoram	1,805
25	Nagaland	120
26	Odisha	284,292
27	Puducherry	831
28	Punjab	92,842
29	Rajasthan	309,536
30	Sikkim	350
31	Tamil Nadu	73,407
32	Telangana	302,345
33	Tripura	2,260
34	Uttar Pradesh	290,571
35	Uttarakhand	1,003
36	West Bengal	4
Total		2,497,763

4. Scholarships for Students with Disabilities: Department of Empowerment of Persons with Disabilities is implementing the Central Sector umbrella Scheme of "Scholarships for Students with Disabilities" with the following components:

- (i) Pre-Matric Scholarship for SwDs (For Class IX & X),
- (ii) Post-Matric Scholarship for SwDs (For Class XI to Post-graduate Degree/Diploma),
- (iii) Top Class Education Scholarship for SwDs (For Graduate and Post-graduate Degree/Diploma in notified Institutes of excellence in Education),
- (iv) National Overseas Scholarship (For Master's Degree/Ph.D. in Foreign Universities).
- (v) National Fellowship for PwDs (For M.Phil. and Ph.D. in Indian Universities, and
- (vi) Free Coaching for SwDs (For recruitment examinations for Group A & B posts and entrance examinations for admission in technical and professional courses);

The State and UT-wise scholarship released during last two year is as below:

The State and UT-wise scholarship released during last two year under scheme-Scholarships for Students with Disabilities (amount in Rs.)					
S.No	State/UT	2017-18		2018-19	
		Number	Amount	Number	Amount
1	Andaman And Nicobar	4	31320	0	0
2	Andhra Pradesh	233	61163020	217	39133076
3	Arunachal Pradesh	2	24820	8	217950
4	Assam	8	2699724	150	8102384
5	Bihar	410	22840525	1248	38427006
6	Chandigarh	11	142565	4	4504551
7	Chhattisgarh	275	4878311	417	7104311
8	Dadra & Nagar Haveli	2	18520	0	0
9	Daman & Diu	4	42830	0	0
10	Delhi	395	18478648	488	22369629
11	Goa	3	74320	0	0
12	Gujarat	674	17965436	310	11228354
13	Haryana	143	9426788	252	9155719
14	Himachal Pradesh	144	3171831	94	3586350
15	Jammu And Kashmir	400	11146486	329	13005224
16	Jharkhand	53	4735146	665	17058117
17	Karnataka	1009	27658602	1686	48112971
18	Kerala	2415	26392860	2873	37590481
19	Lakshadweep	0	0	0	0
20	Madhya Pradesh	6422	64201872	5090	75931300
21	Maharashtra	93	26075567	863	29845056
22	Manipur	30	801441	0	0
23	Meghalaya	27	487985	9	175020
24	Mizoram	35	760490	2	40610
25	Nagaland	5	72230	0	0
26	Odisha	2307	38029005	2076	48828020

27	Puducherry	22	2266997	33	2030265
28	Punjab	106	7967725	531	9296739
29	Rajasthan	725	20295332	1222	27468691
30	Sikkim	13	423610	3	37325
31	Tamil Nadu	1260	20861213	1506	35931931
32	Telangana	135	20667326	138	16409824
33	Tripura	192	3759502	81	2301554
34	Uttarakhand	1	519000	37	1730962
35	Uttar Pradesh	2756	112469826	5565	255943105
36	West Bengal	892	34173420	4722	97107025
TOTAL		21206	564724293	30619	862673550

5. The National Trust for the Welfare of Persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities (National Trust):

National Trust is a statutory body under the Department. National Trust was set up in 2000 under the National Trust for the welfare of persons with autism, cerebral palsy, mental retardation and multiple disability Act, 1999 (NT). It works through a network of voluntary organizations, association of persons with disabilities and associations of their parents. It provides for setting up three member local level committees across the country, primarily to appoint legal consultants for persons with disabilities, where required. National Trust runs various schemes and programmes ranging from early intervention for children upto 10 years to residential centres for adults with severe disabilities. The Schemes of NT are as follows:

(I) Disha (Early Intervention and School Readiness Scheme for 0-10 years)

This is an early intervention and school readiness scheme for children in the age group of 0-10 years with the four disabilities covered under the National Trust Act and aims at setting up Disha Centres for early intervention for Persons with Disabilities (Divyangjan) through therapies, trainings and providing support to family members.

(II) VIKAAS (Day Care Scheme for 10+ years)

This is a Day care scheme for Divyangjan attaining the age of 10 years and above, primarily to expand the range of opportunities available to a person with disability for enhancing interpersonal and vocational skills as they are on a transition to higher age groups. The centre will also offer caregiving support to Persons with Disabilities (Divyangjan) during the time the Divyangjan are in the Vikaas centre. In addition, it also helps in supporting family members of the Persons with disabilities covered under the National Trust Act to get some time during the day to fulfil other responsibilities.

(III) Disha-cum Vikaas Scheme (Day Care)

For the Registered Organisations, who were implementing multiple schemes, an option for implementing merged scheme was given. Based on the consent given by the ROs and the scheme guidelines, these ROs were allotted the merged Disha-cum-Vikaas Scheme (Day Care) w.e.f. 1.4.2018.

(IV) Samarth (Respite Care Residential Scheme)

The objective of Samarth scheme is to provide respite home for orphans or abandoned, families in crisis and also for Persons with Disabilities (Divyangjan) from BPL & LIG families including destitute with at least one of the four disabilities covered under the National Trust Act. It also aims at creating opportunities for family members to get respite time in order to fulfil other responsibilities. This scheme aims at setting up Samarth Centres for providing group home facility for all age groups with adequate and quality care service with acceptable living standards including provision of basic medical care from professional doctors.

(V) Gharaunda (Group Home for Adults)

The objective of Gharaunda scheme is to provide an assured home and minimum quality of care services throughout the life of the persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities. The scheme also facilitates establishment of requisite infrastructure for the assured care system throughout the country, encourage assisted living with independence and dignity and provide care services on a sustainable basis.

(VI) Samarth-cum-Gharaunda Scheme (Residential)

For the Registered Organizations, who were implementing multiple schemes, an option for implementing merged scheme was given. Based on the consent given by the ROs and the scheme guidelines, these ROs were allotted the merged Samarth-cum-Gharaunda Scheme (Residential) w.e.f. 1.4.2018.

(VII) Sahyogi (Care Associate Training scheme)

This scheme aims at setting up Care Associate (Caregiver) Cells (CACs) to provide training and create a skilled workforce of Care Associates to provide adequate and nurturing care for Persons with Disabilities (Divyangjan) and their families who require it. It also seeks to provide parents an opportunity to get trained in care giving, if they so desire. This scheme will provide a choice of training through two levels of courses primary and advanced to allow it to create care associates suited to work both with Persons with Disabilities (Divyangjan) families and other institutions catering to the needs of the Divyangjan (NGOs, work centres etc.).

(VIII) Badhte Kadam (Awareness, Community Interaction & Innovative Project Scheme)

This scheme shall support Registered Organisations (ROs) of The National Trust to carry out activities that focus on increasing the awareness of The National Trust disabilities. Aim of scheme is to create community awareness, sensitisation, social integration and mainstreaming of Persons with Disabilities (Divyangjan).

(IX) Prerna (Marketing Assistance):

Prerna is the marketing assistance scheme of the National Trust with an objective to create viable and widespread channels for sale of products and services produced by Persons with disabilities (Divyangjan) covered under the National Trust Act. This scheme aims at providing funds to participate in events such as exhibitions, melas, fairs, etc. to sell the products made by PwDs. The scheme also provides an incentive to the Registered Organisations (ROs) based on the sales turnover of the products made by PwDs. The National Trust shall fund RO's participation in National, Regional, State and District level events such as fairs, exhibitions, melas etc. for marketing and selling products and

services prepared by PwDs. However, at least 51% of employees of these work centres should be Persons with Disabilities covered under the National Trust Act.

(X) Sambhav (Aids and Assisted Devices)

This is a scheme to setup additional resource centres, one each in each city of the country with population greater than 5 million (As per 2011 census), to collate and collect the Aids, software and other form of assistive devices developed with a provision of display and demonstration of the devices. The scheme also includes maintaining information, pertaining to aids and assistive devices present at Sambhav centre, on the National Trust website. These centres aim to provide information and easy access to devices, appliances, aids, software etc. for betterment and empowerment of Divyangjan of the National Trust disabilities.

(XI) 'Niramaya' Health Insurance Scheme

The scheme is to provide affordable Health Insurance to persons with Autism, Cerebral Palsy, Mental Retardation and Multiple Disabilities. The enrolled beneficiaries get a health insurance cover upto Rs.1.0 lakh, by paying a nominal fee. **Fee Chart** : The Complete Fee chart for enrolment and renewal under Niramaya Health Insurance Scheme, applicable from 1st April 2016 is as under:-

Enrolment and Renewal Fee :

PwD Category	Enrolment Fee (In Rs)	Renewal Fee (In Rs.)
Below Poverty Line(BPL)	Rs. 250/-	Rs. 50/-
Non BPL	Rs. 500/-	Rs. 250/-
PwD with Legal Guardian (Other than natural parents)	Free	Free

Result / Impact of the Schemes of the National Trust

Sl. No.	NAME OF THE SCHEME	2017-18			2018-19		
		No. of Registered Organisations	Number of beneficiaries	Expenditure (Rs. in Lakh)	Nos. of Registered Organisations	Number of beneficiaries	Expenditure (Rs. in Lakh)
1	DISHA- Early Intervention and School Readiness	34	680	334.49	27	317	170.81
2	Vikaas-Day Care	17	510	474.60	34	637	285.53
3	DISHA-cum-VIKAAS	0	0	0.00	38	1052	295.36
4	Samarth (Respite Care)	11	330	305.02	8	111	113.38
5	Gharaunda (Group Home for Adults)	14	280	403.72	17	225	181.24
6	Samarth-cum-Gharaunda (Residential Care) -	0	0	0.00	12	160	70.90
7	Sahyogi (Caregiver Training Programme)	0	510	118.36	56	183	14.63

8	Niramaya Health Insurance Scheme		95831	729.92		96716	804.00
9	Badhte Kadam (Awariness and Community Interaction)	31	0	11.27	9	0	3.67
10	Gyan Prabha	0	0	4.10	0	0	2.90
	Total	107	98141	2381.48	201	99401	1942.42

Annexure referred to in reply to part (c) of Lok Sabha Starred Question. No. 307 to be answered on 10.12.2019 regarding Specially Abled Persons raised by Shrimati Maneka Sanjay Gandhi.

Annexure-III

Department of Empowerment of Persons with Disabilities

Statement Indicating BE, RE and Actual Exptd. during the last two years

Rs. in crores

S.No	Scheme	BE 2017-18	RE 2017-18	Actual Expenditure 2017-18	BE 2018-19	RE 2018-19	Actual Expenditure 2018-19
1	Deen Dayal Disabled Rehabilitation Scheme (DDRS)	60.00	60.00	60.00	70.00	70.00	69.98
2	Assistance to Disabled Persons for purchase of Fitting Devices (ADIP)	150.00	200.00	200.01	220.00	223.42	216.19
3	Scheme for Implementation of Rights of Persons with Disabilities Act 2016 (SIPDA)	207.00	257.00	272.23	300.00	258.30	260.82
4	Scholarships for Students with Disabilities	50.40	67.46	56.95	75.66	125.43	108.22
5	Support For Establishment/Modernization/capacity augmentation of Braille Presses	10.00	10.00	9.11	10.00	10.00	4.68
6	Indian Spinal Injury Centre	2.00	2.00	0.00	2.00	2.00	0.00
7	Setting up of State Spinal Injury Centre	5.00	5.00	5.00	5.00	5.00	2.82
8	Establishment of a College for Deaf in 5 Regions of the Country	3.00	0.70	0.69	3.00	3.00	1.50
9	Budgetary Support to National Trust	15.22	17.00	13.14	17.00	20.00	16.23
10	Awareness Generation and Publicity*	3.00	3.00	1.74	3.00	2.00	1.15
11	Incentive to Employers in the Private Sector for Providing Employment to Persons with Disabilities*	0.10	0.10	0.00	0.10	0.10	0.00
12	Research on Disability Related Technology, product and issues*	1.00	1.00	0.38	1.00	1.00	0.40
13	In Service Training and Sensitization of key functionaries of Central/State Govts, Local Bodies and other Service Providers*	2.00	2.00	1.47	2.00	2.00	1.67
	Total Scheme	508.72	625.26	620.72	708.76	722.25	683.66

* 4 independent schemes at Sl. No. 10,11,12 and 13 have been merged in the SIPDA Scheme from FY 2019-20